



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 15.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 16.04.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 560 of 2024 & I.A. No. 1983, 1984, 1985 of 2024 Part Heard	Kodak India Pvt. Ltd. Vs. Graphics Pvt. Ltd.	Himanshu Satija	Ujjaini Chatterjee Sidharta Basu Sriram Parakat
2.	Comp. App. (AT) (Ins) No. 702 of 2020 Part Heard	Rupinder Singh Gill Vs. Three C Universal Developers Pvt Ltd. Through RP.	Prachi Johri	Rishi Kapoor Ravind Gaudana-R2 Meghna Rao Aadhar Nautiyal
3.	Comp. App. (AT) (Ins) No. 38 of 2022 & I.A. No. 3643 of 2022 & 5648 of 2024 Part Heard	Three C Universal Developers Pvt. Ltd. Through The Resolution Professional Vs. Gulshan Homz Pvt. Ltd.	A. Anand	Devansh Srivastava

4.	Comp. App. (AT) (Ins) No. 1243 of 2022 & I.A. No. 3978, 4502, 4893 of 2022 & 1330, 1895, 2562, 3386, 3729, 4557, 4758, 5219, 6111 of 2023, 1115, 1414, 2648, 2649, 3525, 4058, 4261, 4279, 4314, 4819, 5162, 5247, 5330, 5333, 6720, 6721 of 2024 & 913, 914, 1245, 1246, 1247, 1721, 1839 of 2025 Part Heard	Ashok Gupta Suspended Director of Ajnara India Ltd. Vs. Manish Kumar Gupta & Anr. (Authorized Representative for Class of Creditors)	Siddharth Bhatli	Chetna Bisht-R1 Vishal Ganda Govind Keshav Bharat Bhushan V.D'Costa Astha Ojha Ikshvaaku Samiron Borkataky Amar Pal
5.	Comp. App. (AT) (Ins) No. 1380 of 2023	Anneel Saraogi Vs. Board of Trustees for the Port of Kolkata With	Shreeyash U. Lalit	Siddhant Jaiswal
6.	Comp. App. (AT) (Ins) No. 1381 of 2023	Anneel Saraogi Vs. Board of Trustees for the port of Kolkata With	Shreeyash U. Lalit	Siddhant Jaiswal
7.	Comp. App. (AT) (Ins) No. 1382 of 2023	Anneel Saraogi Vs. The Assistant Commissioner of Custom & Anr.	Shreeyash U. Lalit	Siddhant Jaiswal
8.	Comp. App (AT) (Ins) No. 1410 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Misha	Shyel Trehan-R1

9.	Comp. App (AT) (Ins) No. 1503 of 2019 Part Heard	Vijay Kumar Iyer Vs. GTL Infrastructure Ltd. With	Charu Bansal	K. Datta Shyel Trehan-R1
10.	Comp. App. (AT) (Ins) No. 26-27 of 2020 Part Heard	State Bank of India Vs. GTL Infrastructure Ltd & Anr.	Raunak Dhillon	Shyel Trehan-R1 Sumesh Dhawan-RP
11.	Comp. App. (AT) (Ins) No. 733 of 2020	Union of India Vs. Shri Vijaykumar V. Iyer With	Amit Mahajan	Saurav Panda-R1 Saloni Kulkarni-R2
12.	Comp. App (AT) (Ins) No. 08 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer With	Diya Kapur	Shyel Trehan-R1 Sumesh Dhawan-RP
13.	Comp. App. (AT) (Ins) No. 685 - 686 of 2020	Indus Tower Ltd. Vs. Vijaykumar Iyer – Resolution Professional of Aircel Ltd. And Dishnet Wireless Ltd. & Anr. With	Manish Jha	Shardul S. Shroff Saurav Panda-R1 Harshita Choubey-R2
14.	Comp. App. (AT) (Ins) No. 734 of 2020	GTL Infrastructure Ltd. Vs. Vijay Kumar Iyer & Anr. With	Diya kapur	Anoop Rawat-R1 Dhruv Dhawan-R2
15.	Comp. App. (AT) (Ins) No. 758 of 2020	Telecom Regulatory Authority of India Vs. Aircel Ltd. & Anr. With	Maneesha Dhir	Salonee Kulkarni-R1 Harshita Choubey-R2

16.	Comp. App. (AT) (Ins) No. 762 of 2020	Tatwa Technologies Ltd. Vs. Vijay Kumar Iyer & Anr. With	Manisha Kanojia	Vaijayant Paliwal Sumesh Dhawan-R1 & R2
17.	Comp. App. (AT) (Ins) No. 822 of 2020	Telecom Regulatory Authority of India Vs. Dishnet Wireless Ltd & Anr. With	Maneesha Dhir	Vaijayant Paliwa-R1 Dhruv Dewan-R2
18.	Comp. App. (AT) (Ins) No. 415 - 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	Anuj Tiwari	Vaijayant Paliwal Kriti Kalyani Salonee Kulkarni-RP Saurav Panda Charu Bansal

By order of Hon'ble Chairperson
-Sd/-
Registrar